

SPECIAL BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/54(KB)2023
COMP.APPL/77(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	SMT .SARBANI BHATTACHARYA & ANR VS I-NOVA REAL ESTATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Ms. T. Dasgupta, Adv.] For the Official Liquidator
Mr. Amit Chaudhury, Adv.]

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel for the Official Liquidator seeks time to file status report in this matter.
At request, four week's time is granted to do the same.
3. List this matter on **11.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**